



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
42 WA/213/2024 B/O	MONURAMA DAS Versus PULAKESH BARUAH AND 4 ORS.	MRS L BORUAH MS M BORAH MR P K GOSWAMI MR. B B BORAH LUAYING	GA, ASSAM SC, APSC SC, DIB. UNIVERSITY
43 WA/214/2024 CAVT. NO.05842/024, B/O	CHARAN RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MR H DAS MR Y. BARBHUIYA	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 27/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
65	WP(C)/3349/2024 CAVT. NO.05572/024, B/O	RATAN SINGH Versus THE STATE OF ASSAM AND 7 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. D CHAKRABARTY SC, SEC. EDU. FOR CAVEATOR SC, SSA
66	WP(C)/3354/2024 B/O	ABDUL SABUR Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
67	WP(C)/3364/2024 B/O	SHUBHANKAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
68	WP(C)/3365/2024 B/O	RAHIM UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
69	WP(C)/3369/2024 B/O	BABUMONI SHIL Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS MR T DAS MR. R A PRAMANIK	SC, ELEM. EDU GA, ASSAM SC, SSA
ORDERS				
70	I.A.(Civil)/1773/2024 FIXED in WP(C)/2003/2024	MONOWARA BEGUM Versus SAYRA KHATUN AND 6 ORS	MR. S C BISWAS MS. U NANDA MS. J GHOSH MR. A K DAS	MR. R BORPUJARI (SC, FINANCE) MR. D BORA (GA, ASSAM) SC, SEC. EDU. MS. H TERANGPI (SC, SECONDARY EDUCATION)

WITH
[WP\(C\)/2003/2024](#)

SAYRA KHATUN
Versus
THE STATE OF ASSAM AND 5 ORS

MRS. M A OZAH

MR. R BORPUJARI (SC,
FINANCE)
MR. D BORA (GA, ASSSAM)

71 [I.A.\(Civil\)/1980/2024](#)
(CONNECTED WITH ITEM NO. 41
IN THE DAILY CAUSE LIST), B/O
in WP(C)/674/2024

YASH SHARMA
Versus
UNION OF INDIA AND 4 ORS

MR. S SHARMA

MS. H TERANGPI (SC,
SECONDARY EDUCATION)
SC, IIT

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/3332/2024 B/O	M/S S.S ENTERPRISE Versus THE UNION OF INDIA AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	DY.S.G.I.
30	WP(C)/3335/2024 B/O	HEMANTA KR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR. M S MONDAL	SC, P AND R.D.
31	WP(C)/3343/2024 B/O	BISHNU DAYAL SAHU Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	GA, ASSAM
32	WP(C)/3371/2024 B/O	ABDUL JALIL Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, AFDC
ORDER (STAY VACATING)				
33	I.A.(Civil)/1973/2024 B/O in WP(C)/2591/2024 WITH WP(C)/2591/2024	RANJIT MALO Versus MAHIR ALI AND 7 ORS MAHIR ALI AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR T T MONI MR S PRODHANI MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D. SC, P AND R.D.
34	I.A.(Civil)/1975/2024 B/O in WP(C)/3049/2024 WITH WP(C)/3049/2024	THE BHARAT SANCHAR NIGAM LIMITED (BSNL) AND 4 ORS Versus M/S SINGH RANJEET AND CO AND 2 ORS M/S SINGH RANJEET AND CO Versus THE UNION OF INDIA AND 6 ORS	MR B PATHAK SC, BSNL MR A KALITA MR. M MAHANTA MR N KALITA	MR A KALITA DY.S.G.I. SC, BSNL
ADMISSION				
35	WP(C)/2814/2024 FIXED	MIHIR DEKA @ MIHIR CH DEKA Versus THE STATE OF ASSAM AND 5 ORS	J SHARMA MR. P THAKURIA G. DAS	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
36	WP(C)/2815/2024 FIXED	BHABA KANTA NATH Versus THE STATE OF ASSAM AND 5 ORS	J SHARMA MR. P THAKURIA G. DAS	GA, ASSAM SC, REVENUE SC, WATER RESOURCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
42	WP(C)/3181/2024 B/O	PRANAB KUMAR BHATTACHARJYA Versus THE STATE OF ASSAM AND 3 ORS	MR. A PAUL	GA, ASSAM
MOTION				
43	Cont.Cas(C)/86/2024 B/O	DIBYAJYOTI BORAH AND 6 ORS Versus ARUNA RAJORIA	MR. S BANIK MR. M P SARMA MR A CHAKRABORTY MS F BEGUM MS N NEWME	
44	WP(C)/3333/2024 B/O	TAPAS SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA	GA, ASSAM
45	WP(C)/3342/2024 B/O	L/HC/GD NO. 034510450 SMTI TRISHNA BARO Versus THE UNION OF INDIA AND 4 ORS	MR. D BORAH K BARMAN MS P SINGH	DY.S.G.I.
46	WP(C)/3344/2024 B/O	SUSMITA BAGLARY Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	SC, P AND R.D. GA, ASSAM SC, AG
47	WP(C)/3346/2024 B/O	NAMITA BORUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
48	WP(C)/3347/2024 B/O	BIKASH KAIRI Versus THE UNION OF INDIA AND 10 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	DY.S.G.I.
49	WP(C)/3356/2024 B/O	DR. PLABAN BORA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC
50	WP(C)/3357/2024 B/O	L/HC/GD NO. 074501281 PUKUNI SWARGIARY Versus THE UNION OF INDIA AND 4 ORS	MR. D BORAH K BARMAN MS P SINGH	DY.S.G.I.
51	WP(C)/3363/2024 B/O	PREMA BHADRA HASNU Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	GA, ASSAM SC, APGCL

52	WP(C)/3374/2024 B/O	BHABANI DEKA MORANG Versus THE STATE OF ASSAM AND 4 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM SC, FINANCE
53	WP(C)/3375/2024 B/O	HEMAKANTA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K SHARMA MS A SIDDIKA MR A MOHAMMAD	GA, ASSAM SC, WPT AND BC
54	WP(C)/3377/2024 B/O	SUDHAKAR R SHINDE Versus THE UNION OF INDIA AND 6 ORS.	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

52	CRP(IO)/220/2024 B/O	JYOTI PRASAD KALITA Versus HEALTH CITY HOSPITAL	N K NEOG MR S BHARALI MR. M DAS
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

11	I.A.(CrI.)/603/2024 WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED in CrI.A./204/2022	BRAJESWAR BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -			
44 WP(C)/3196/2024 FIXED	NEKIBUR ZAMAN DEWAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	GA, ASSAM SC, GMC SC, REVENUE
45 WP(C)/3197/2024 FIXED	RAJIV KACKER Versus UNION OF INDIA AND 3 ORS	G. GOSWAMI MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	SC, INCOME TAX
46 WP(C)/3331/2024 B/O	M/S NEZONE SNACKS AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
47 WP(C)/3341/2024 B/O	MS KD CONSTRUCTION AND ANR Versus UNION OF INDIA AND OTHERS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
48 WP(C)/3355/2024 B/O	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
49 WP(C)/3366/2024 B/O	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -			
50 WP(C)/5146/2023 FIXED	M/S JAIHIND PROJECTS LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S MITRA MR A K BORO MR S.MITRA	SC, TAXES

ORDERS

51 [I.A.\(Civil\)/1979/2024](#)
(CONNECTED WITH ITEM NO. 1 IN
THE DAILY CAUSE LIST), B/O
in WP(C)/5324/2023

MRS. MASUDA KHATUN
Versus
THE UNION OF INDIA AND 8 ORS

MR. M U MONDAL
MS. N NASRIN
MR K ISLAM
MR A ALIM SK

MRS. R DEVI
SC, NHDC
SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I AND CRIMINAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
47	RFA/43/2018	SRI BIJOY NANDI AND 3 ORS Versus SMTI MIRA NANDI DUTTA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR. R S MISHRA MS B SARMA	MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG
48	MFA/122/2021	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B SHARMA MRS S BARUAH SC, NF RLY
ADMISSION				
49	Crl.A./201/2024 B/O	ALI AKBAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/604/2024 in Crl.A./201/2024	ALI AKBAR Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
HEARING				
50	Review.Pet./46/2020 MAC.APP. 7/2011(D/O), FIXED	SMTI. JAHANARA BEGUM Versus UNITED INDIA INSURANCE COMPANY LIMITED AND ANR	MR. S DAS MR. N BORUAH MR K DAS	MR. R C PAUL (r-1)
51	MACApp./71/2010	NATIONAL INSURANCE CO. LTD. Versus MUSTT. AYESHA KHATUN and ANR	MR.R GOSWAMI MR.I ALAM MR.I BOROOAH	MR.S R BHATTACHARJEE MR.S BHATTACHARJEE MR.A K TALUKDAR MR.F K R AHMED MR B ACHARYYA MR.H A SARKAR
52	MACApp./65/2013	NEW INDIA ASSURANCE CO. LTD., Versus SMTI PUTULI KALITA and ANR,	MR.R GOSWAMI MR.I ALAM MR.B S GOSWAMI	
53	Crl.Rev.P./466/2022 WITH LCR 4 FILES, B/O	JONISH KRO Versus THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS. K L R YANTHAN MR. M BASUMATARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
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9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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2:00 PM to 4:45 PM

[For Thursday,27th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING (BA)</u>				
8	Bail Appln./1579/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB

LEAVE NOTE OF ADVOCATES FOR 27/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 02:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 17

**[THE DIVISION BENCH-II AND THE SINGLE BENCH
OF HONOURABLE MR. JUSTICE DEVASHIS BARUAH
WILL SIT AFTER RISING OF THIS BENCH, IF REQUIRED]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	WP(C)/1057/2022	MD. SALAK UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. B D DEKA, LEARNED COUNSEL AS AMICUS CURIAE MR G DEKA	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

43	I.A.(Civil)/1622/2024 WITH LCR, FIXED in RSA/226/2019 WITH RSA/226/2019	FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN	MS. R CHOUDHURY	MR. R K JAIN TULIKA BORAH
		FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. R K JAIN TULIKA BORAH

LEAVE NOTE OF ADVOCATES FOR 27/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	Bail Appln./1683/2024 WITH CASE RECORD (SCANNED COPY), B/O	MD MOKSED ALI ALIAS MOKSHED ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
MOTION (BA)				
61	Bail Appln./1907/2024 B/O	PRANAB SUTRADHAR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR	PP, ASSAM
BAIL HEARING (BA)				
62	Bail Appln./68/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	Bail Appln./746/2024 WITH SCANNED COPY OF CASE RECORD. B/O	GOURAV KUMAR SINGH @ GAURAV KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
MOTION (BA)				
60	Bail Appln./1881/2024 B/O	GOURI CHOUHAN AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM
61	Bail Appln./1909/2024 B/O	BISHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA	PP, ASSAM
ADMISSION				
62	Crl.A./202/2024 B/O	GAUTAM KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
	WITH I.A.(Crl.)/605/2024 in Crl.A./202/2024	GAUTAM KALITA Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
BAIL HEARING (BA)				
63	AB/1500/2024 WITH OFFICE NOTE, FIXED	TAHIRUL ISLAM Versus THE STATE OF ASSAM	MR S A BARBHUYAN T A LASKAR	MR M Z SHAH(INFORMANT) MD P RAHMAN(INFORMANT) PP, ASSAM
64	Bail Appln./1564/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
65	Bail Appln./1577/2024 FIXED	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MS M DAS	MR. D K AGARWALA (R-2) PP, ASSAM

66	WITH AB/1561/2024	MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MS M DAS MR Z RAHMAN MR. S MOLLAH	MR. D K AGARWALA(R-2) PP, ASSAM
67	Bail Appln./1707/2024 BY SLIP	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MR. S UDDIN	PP, ASSAM

BAIL HEARING

68	AB/834/2024 WITH OFFICE NOTE, FIXED	AZIZUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
69	AB/1313/2024 FIXED	MD. KABIR ALI @ SELIM AKHTAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
62	Bail Appln./1837/2024 B/O	SAJIDUL ISLAM Versus THE STATE OF ASSAM	MD S HUSSAIN MR M Z SHAH	PP, ASSAM
MOTION (BA)				
63	Bail Appln./1882/2024 B/O	MOHIR UDDIN Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
MOTION				
64	AB/1677/2024 B/O	SOROF UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
BAIL HEARING (BA)				
65	Bail Appln./3904/2023 WITH SCANNED COPY OF CASE RECORD. FIXED.	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
66	Bail Appln./1569/2024 FIXED	THOMAS BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
67	Bail Appln./1572/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOFIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
68	Bail Appln./1645/2024 FIXED	RAM SOGARATH NAYAK Versus STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
WITH				
69	AB/1509/2024	PANKAJ NAYAK AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	MR. K H KHANDAKAR(R-2) MR. K M HASSAN(R-2) MS N J BEGUM(R-2) PP, ASSAM
70	Bail Appln./1844/2024 FIXED	PHANINDRA KUMAR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

BAIL HEARING

71	AB/923/2024 FIXED	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS J U AHMED A SAIKIA MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
72	AB/1293/2024 FIXED	MONIRUL ISLAM Versus THE STATE OF ASSAM AND	MR A DASGUPTA MR J K SHARMA	MR. N ALI(R-2) PP, ASSAM
73	AB/1510/2024 FIXED	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. Z KHALID MD. A H LASKAR MS S Z HAYAT	PP, ASSAM
74	AB/1571/2024 WITH OFFICE NOTE, FIXED	NOYOM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
75	AB/1577/2024 FIXED	RINGKANG DWIMARY AND ANR Versus THE STATE OF ASSAM	MR J DAS MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM

ORDERS

76	I.A.(CrI.)/570/2024 FIXED in CRL.A(J)/5032/2024 WITH CRL.A(J)/5032/2024 (Filing Number) WITH I.A.(CrI.)/5034/2024 (Filing Number)	HASEN ALI Versus THE STATE OF ASSAM AND ANR. HASEN ALI Versus THE STATE OF ASSAM AND ANR G HASEN ALI Versus THE STATE OF ASSAM AND ANR G	MRS. P B BORDOLOI (LEGAL AID COUNSEL) MRS. P B BORDOLOI MRS. P B BORDOLOI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
39	Review.Pet./106/2021 BY SLIP, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (r-8) MR. N J KHATANIANR MS. D MUSAHARY MR K KASHYAB (r-8) SC, SEC. EDU. MR. R BARPUJARI SC, FINANCE
40	WITH WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
ADMISSION				
41	WP(C)/6264/2019 PART-HEARD, FIXED	HEM CHANDRA DAS Versus GOVT. OF ASSAM AND 2 ORS.	MR H DAS MR. B C DEKA	SC, FINANCE
42	WP(C)/7674/2017 BY SLIP	BHADRESWAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MS.N S THAKURIA MR. S AHMED MD Y ALI MR.G K THAKURIA	MR.B GOGOI SC, HEALTH
43	WP(C)/1355/2024 BY SLIP	DHRITIMAN RAY MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOQUE MD. S HUDA MD. K ISLAM	GA, ASSAM MR. J HANDIQUE, SC REVENUE
44	WP(C)/1520/2024 FIXED	DIBAKAR MALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 5 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS MR. R A PRAMANIK	GA, ASSAM SC, AG SC, GMC
HEARING				
45	WP(C)/2529/2022 FIXED	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE
46	WP(C)/4489/2022 FIXED	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM
47	WP(C)/5839/2023 BY SLIP	APOORV ADITYA Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MRS. R DEVI DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/3345/2024 B/O	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR	
43	WP(C)/3362/2024 B/O	N F RLY OBC EMPLOYEES ASSOCIATION AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MS K BHATTACHARYYA MS B BORA	SC, C.G.C.
44	WP(C)/3379/2024 B/O	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 2 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA	SC, ATEPFO
ORDERS				
45	I.A.(Civil)/1976/2024 B/O in WP(C)/5013/2023	NIBARAN KALITA Versus THE STATE OF ASSAM AND 30 ORS	MR D CHOUDHURY MR S DIFUSA	GA, ASSAM

WITH
[WP\(C\)/5013/2023](#)

NIBARAN KALITA
Versus
THE STATE OF ASSAM AND 30 ORS

MR D CHOUDHURY
MRS A K CHOUDHURY
MR M CHOUDHURY

MR S DUTTA (r-10,1-
-19,21-23,27,28)
MS. B S GOYAL (R-3,4)
GA, ASSAM
MR. B CHOUDHURY (R-6)
MR. R BORPUJARI (r-
7,8,11,20,30)
MR. B GOGOI (r-
7,8,11,20,30)
MR P NAYAK (r-
7,8,11,20,30)
MR. A J HAZARIKA (R-3,4)
MS S MOCHAHARI (r-
10,12-19,21-23,27,28)
MR. S DUTTA (r-10,1-
-19,21-23,27,28)
MS. N RAJMEDHI (3,4)
MS P DAS (r-7,8,11,20,30)
MS. P N SUMI (R-3,4)
MR A CHALIHA (r-
7,8,11,20,30)
MS. RUKMINI BARUA (r-
7,8,11,20,30)
MS. PADMINI BARUA (r-
7,8,11,20,30)
MS B CHAUHAN (R-3,4)

WITH
[I.A.\(Civil\)/3311/2023](#)
in WP(C)/5013/2023

VARNALI DEKA,
Versus
NIBARAN KALITA,

MS. B S GOYAL

GA, ASSAM
MR D CHOUDHURY

HEARING

46 [WP\(C\)/2956/2022](#)
CAVT. NO.04662/022,
PART-HEARD, FIXED

CITY MONTESSORI HIGH SCHOOL AND
ANR
Versus
THE STATE OF ASSAM AND 10 ORS

MR. M DUTTA
MS S DEV

MR. K N CHOUDHURY, SR.
ADV (R-8 & 9)
GA, ASSAM
MR. J DEKA (R-6)
MR. S K GHOSH
MR. T K BHUYAN (R-6)
MR. N GAUTAM (R-8 & 9)
MS. R M DEKA (R-8 & 9)
FOR CAVEATOR
ASSTT.S.G.I.
SC, REVENUE

WITH
[I.A.\(Civil\)/2123/2022](#)
in WP(C)/2956/2022

CITY MONTESSORI HIGH SCHOOL AND
ANR
Versus
THE STATE OF ASSAM AND 8 ORS

MR. M DUTTA
MS S DEV

GA, ASSAM
GA, ASSAM
MR. S K GHOSH
MRS. A GAYAN (R-5)

SC, GMC
SC, REVENUE

WITH
[I.A.\(Civil\)/1959/2024](#)
in WP(C)/2956/2022

CITY MONTESSORI HIGH SCHOOL AND
ANR
Versus
THE STATE OF ASSAM AND 10 ORS

MR. M DUTTA
MS S DEV

GA, ASSAM
SC, REVENUE
ASSTT.S.G.I.

47 [WP\(C\)/2404/2014](#)

MD. SAFIQR RAHMAN BARBHUYIA
Versus
THE STATE OF ASSAM AND 3 ORS

MR.A KHALEQUE
MR.Z KHALID

GA, ASSAM

WITH
[I.A.\(Civil\)/260/2018](#)
PART-HEARD, FIXED
in WP(C)/2404/2014

MD. SAFIQR RAHMAN BARBHUYAN
Versus
THE STATE OF ASSAM

MR. A KHALEQUE
MR. Z KHALID

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/06/2024

-

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
5)	MR S SARMA	17-06-2024	To	15-07-2024
6)	MR. B BARMAN	24-06-2024	To	28-06-2024
7)	MR D TALUKDAR	27-06-2024	To	03-08-2024
8)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
9)	MR. A DHAR	27-06-2024	To	28-06-2024
10)	MR. J P SHARMA	01-07-2024	To	31-07-2024
11)	MR A W AMAN	27-06-2024	To	28-06-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 27TH DAY OF JUNE, 2024]

[AT 2:00 PM]

**BEFORE
HON'BLE MR. JUSTICE L.S. JAMIR**

[COURT NO: 2]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM]**

ORDERS

- | | | | | |
|-------------|-----------------------|---|---|---|
| 1. | CM APPL. 2/2023 | THANZUALI AND 4 ORS
VERSUS
STATE OF MIZORAM AND 11
ORS. | MS DINARI T AZYU
MR. K ROLAND
MR. VICTOR L RALTE
MS. CAROLINE K
LUNGAWIPUII
MS. B LALRAMHNEMI
MS LALHRIATPUII SAILO
MR BENJAMIN
LALRINSANGA | MRS. H LALMALSAWMI |
| WITH | | | | |
| 2. | REVIEW.PET.
4/2023 | THANZUALI AND 4 ORS
VERSUS
STATE OF MIZORAM AND 11
ORS. | MS DINARI T AZYU
MR. K ROLAND
MR. VICTOR L RALTE
MS. CAROLINE K
LUNGAWIPUII
MS. B LALRAMHNEMI
MS LALHRIATPUII SAILO
MR BENJAMIN
LALRINSANGA | MRS. H LALMALSAWMI
R1-R7
MS VALENTINA
LALDINPUII FOR R12
MS BIAKTHANPUII
ROYTE |